



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH,
CIRCUIT BENCH AT SHIMLA

O.A.NO.063/584/2018

This, the 28th day of February, 2020

Coram: Hon'ble Mr. Sanjeev Kaushik, Member (J)
Hon'ble Ms. Naini Jayaseelan, Member (A)

Abhishek Dhiman, S/o Sh. Ramesh Chand, aged about 22 years, presently unemployed, r/o Vill. Gaggal PO Ladwara, Tehsil Shahpur, Distt. Kangra H.P.

.....Applicant

Versus

1. Union of India through Secretary (Defence) to the Government of India, Ministry of Defence, 316-A, B-Wing, Sena Bhawan, New Delhi-24.
2. Commanding Officer, Military Hospital, Pin-901259, Yol Cantt, Distt. Kangra, H.P.
3. Sh. Rahul, S/o Sh. Rakesh Kumar, r/o Vill. Jharetthakran PO Jharet Jaggian, Tehsil Palampur, Distt. Kangra (HP) Pin- 176 060

.....Respondents

Present: Mr. Prem P. Chauhan, counsel for the applicant.
Mr. Anshul Bansal, counsel for the respdts.No. 1&2
None for respdt. No. 3

ORDER (ORAL)

BY MR. SANJEEV KAUSHIK MEMBER (J)

1. At this stage, learned counsel for the applicant seeks to withdraw this OA with liberty to first make a complaint to respondent No. 2 regarding selection of private



respondent No. 3 as he alleged that the experience certificate given to private respondent by M/s Shree Chamunda Furniture Wood Works & Timber Depot is not genuine as the private respondent No. 3 has never worked with them.

2. Dismissed as withdrawn, with the indicated liberty.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(NAINI JAYASEELAN)
MEMBER (A)**

**Dated: 28.02.2020
ND***